

Business Standard

10

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF P. SARKAR FABRICATORS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	P. SARKAR FABRICATORS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	10.03.2014
3. Authority under which corporate debtor is incorporated / registered	RoC - Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2014PTC200763
5. Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: 119 (Old), 161 (New) Rafi Ahmed Kidwai Road, Kolkata, Parganas North, WB-700055 IN
6. Insolvency commencement date in respect of corporate debtor	26.04.2022
7. Estimated date of closure of insolvency resolution process	180 days from date of commencement of resolution process, which is 23.10.2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Tarun Kumar Ray, Registration No. - IBBI/IPA-001/IP-P 01411/2018-2019/12228
9. Address and e-mail of the interim resolution professional, as registered with the Board	Regd. Address: 28/2B, K M Naskar Road, Binayak, 1st Floor, Kolkata-700040, Email address: Tarun.ray123@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	29C, Bentinck Street, 2nd Floor, Kolkata-700001 Tarun58ray@gmail.com
11. Last date for submission of claims	10.05.2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/downloadform.html Physical Address: 29C, Bentinck Street, Second Floor, Kolkata-700001

The order was pronounced on 26th April, 2022 by the Hon'ble NCLT Kolkata Bench-I.
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **P. Sarkar Fabricators Private Limited** on **26th April, 2022**.
The creditors of **P. Sarkar Fabricators Private Limited** are hereby called upon to submit their claims with proof on or before **10th May, 2022** to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person/ by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA- Not Applicable
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Tarun Kumar Ray

Date : 28th April, 2022
Place : Kolkata

Registration No. IBBI/IPA-001/IP-P01411/2018-2019/12228